

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. IA 4237/2023 in C.P. (IB)/907(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:- **Prakul Thadi**
 IN THE MATTER OF
 Yes Bank Limited
 V/s
 Laxmidevi Jiwarajka

**Section: Application under any other provisions- IBC U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA.No.4237/2023: - Adv. Prakul Thadi appeared for the Applicant/RP through VC.

Adv. Nikita Panhalkar appeared for the Respondent/Personal Guarantor through VC.

List this matter on **05.07.2024** for filing written submission.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)